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Central Administrative Tribunal, Principal Bench
Original Application No. 1424 of 2004

New Delhi, this the 3rd day of June, 2004.

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. R.K. Upadhyaya, Member (A)

Nareh Kumar Baruah,
S/o Shri Bisheshwar Baruah
R/o Flat No. 12, Nirman Apartments,
Mayur Vihar Phase-I
Delhi-91

....Applicant

(By Advocate: Shri A.K. Sinha)

Versus

1. Union of India,

Through Special Secretary,
(Aviation Research Centre)
Cabinet Secretariat,
R.K. Puram, Block-5 (East)
New Delhi-66

2. Director General of Security,
(Aviation Research Centre)
Cabinet Secretariat,
R.K. Puram, Block-5 (East)
New Delhi-66

....Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant states that he would prefer an appeal against the impugned order and, if necessary, thereafter would challenge the said orders. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.


(R.K. Upadhyaya)

Member (A)


(V.S. Aggarwal)

Chairman

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